

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI COURT (COURT NO.IV)**

**Appeal No.559/252/ND/2018**

Levant Information Technologies Pvt. Ltd.  
Vs.  
ROC, New Delhi

...Appellant  
...Respondent

**Under Section:** Section 252

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**Order delivered on 07.05.2018**

For the Appellant  
For the Respondent

Trainee  
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**ORDER**

None appears for appellant but trainee CS requests for adjournment stating that the counsel appearing in this matter is on his own legs before another Court. For further consideration on 16<sup>th</sup> May, 2018.

Ritu Sharma

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**